

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
STARRED QUESTION NO. 26  
ANSWERED ON 02/02/2026**

**URBAN MIGRANT WORKERS AND POLICY IMPLEMENTATION**

**\*26. SHRI A.A. RAHIM:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether Government maintains data on the number of urban migrant workers in each State and Union Territory and if so, the State-wise figures for the last three years, year-wise;
- (b) if such data is not maintained centrally, the reasons for the absence of a comprehensive national database on urban migrant labour;
- (c) manner in which Government proposes to design and implement urban policies and schemes - such as affordable housing, skill development and social security - without reliable data on migrant workers; and
- (d) the steps being taken to develop a systematic mechanism for tracking and updating information on internal urban migrants for evidence-based urban planning?

**ANSWER**

**THE MINISTER OF HOUSING AND URBAN AFFAIRS  
(SHRI MANOHAR LAL)**

- (a) to (d): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. 26 FOR REPLY ON 02.02.2026 REGARDING 'URBAN MIGRANT WORKERS AND POLICY IMPLEMENTATION' ASKED BY SHRI A.A. RAHIM.**

(a) to (d) : The Ministry of Labour & Employment has launched eShram portal, a National Database of the Unorganized Workers on 26<sup>th</sup> August, 2021. It has also been made available to the States/UTs for registration of unorganized workers including migrant workers. It allows an unorganized worker to register himself or herself on the portal on a self- declaration basis. The main objective of the eShram portal is creation of a national database of unorganized workers seeded with Aadhaar, and facilitate delivery under existing Social Security and welfare Schemes to such workers. As on 22.01.2026, over 31.48 crore unorganized workers including migrant workers have registered, on eShram portal. The number of Urban Migrant workers State-wise and Union Territory wise is attached at Annexure.

Ministry of Labour & Employment shares eShram data with all States/ UTs' Labour departments through Data Sharing Portal (DSP) and/or Application Programming Interface (API).

Further, the Ministry of Labour and Employment launched the eShram- "One-Stop-Solution" on 21<sup>st</sup> October 2024. eShram- "One-Stop-Solution" entails integration of different social security/ welfare schemes at single portal i.e. eShram. This enables unorganized workers, including migrant workers, registered on eShram to access social security schemes and see benefits availed by them so far, through eShram.

So far, 14 schemes of different Central Ministries/Departments have already been integrated/mapped with the eShram to enhance social security coverage to unorganized workers including Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PM-SVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), Vikshit Bharat Guarantee for Rozgar Ajeevika Mission (Gramin) (VBGRAMG), Pradhan Mantri Awas Yojana - Gramin (PMAY-G), Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB- PMJAY), Pradhan Mantri Awas Yojana - Urban (PMAY-U) and Pradhan Mantri Matsya Sampada Yojana (PMMSY), Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), One Nation One Ration Card (ONORC) and Pradhan Mantri Matru Vandna Yojana (PMMVY) etc.

The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Services) Act, 1979 has subsumed in the Occupational Safety, Health and Working Conditions (OSH) Code, 2020. The OSH Code, provides for decent working conditions, minimum wages, grievances redressal mechanisms, toll free helpline, protection from abuse and exploitation, and social security to all category of organized and unorganized workers including migrant workers. The Code is applicable to every establishment in which ten or more inter-state migrant workers are employed or were employed on any day in the preceding twelve months.

The enforcement authorities under Central Industrial Relations Machinery (CIRM) conduct regular inspections of the registered establishments and licensed contractors in the Central Sphere. The State Governments are mandated to enforce the Act, in the State Sphere.

Ministry of Housing and Urban Affairs, under the vision of ‘Housing for All’, is supplementing the efforts of States/ UTs by providing Central Assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) for construction of houses for all eligible families/ beneficiaries since 25.06.2015 in urban areas.

Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 ‘Housing for All’ Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by eligible beneficiaries at affordable cost, for 1 crore additional eligible beneficiaries through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

PMAY-U/PMAY-U 2.0 are demand driven scheme. Selection of beneficiaries under various verticals preferred by the beneficiaries, formulation of projects and execution is done by States/UTs. PMAY-U 2.0 guidelines and Unified Web-portal for submitting the online applications can be accessed through <https://pmay-urban.gov.in>.

Under the Government of India’s Skill India Mission (SIM), launched in 2015, the Ministry of Skill Development and Entrepreneurship (MSDE) provides skill, re-skill and up-skill training through an extensive network of skill development centres under major schemes such as Pradhan Mantri Kaushal Vikas Yojana (PMKVY), Jan Shikshan Sansthan (JSS), National Apprenticeship Promotion Scheme (NAPS), and the Craftsman Training Scheme (CTS) in Industrial Training Institutes (ITIs), to all sections of the society across the country. The SIM aims at enabling youth of India to get future ready, equipped with industry relevant skills.

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**ANNEXURE**

ANNEXURE REFERRED TO IN REPLY TO PARTS (A) to (D) OF THE RAJYA SABHA STARRED QUESTION NO. 26 FOR REPLY ON 02.02.2026 REGARDING ‘URBAN MIGRANT WORKERS AND POLICY IMPLEMENTATION’ ASKED BY SHRI A.A. RAHIM.

STATEMENT SHOWING STATE-WISE NUMBER OF URBAN MIGRANT WORKERS REGISTERED ON ESHRAM PORTAL AS ON 22.01.2026

<b>S.No.</b>	<b>State/UTs</b>	<b>Migrant in</b>	<b>Migrant out</b>
1	Rajasthan	6,700	11,539
2	Meghalaya	495	129
3	Andaman And Nicobar Islands	392	83
4	Assam	3,007	7,844
5	Tamil Nadu	3,616	2,213
6	West Bengal	6,415	14,272
7	Telangana	6,858	1,402
8	Nagaland	1,390	123
9	The Dadra And Nagar Haveli And Daman And Diu	1,872	153
10	Kerala	1,295	1,142
11	Mizoram	154	55
12	Gujarat	37,066	3,933
13	Jammu And Kashmir	3,361	480
14	Sikkim	436	105
15	Lakshadweep	30	30
16	Punjab	14,134	2,044
17	Madhya Pradesh	5,147	13,321
18	Goa	1,229	139
19	Chandigarh	3,184	384
20	Uttarakhand	7,564	7,806
21	Ladakh	51	31
22	Uttar Pradesh	18,443	1,04,548
23	Puducherry	115	188
24	Tripura	80	497
25	Karnataka	12,452	3,989
26	Arunachal Pradesh	6,096	205
27	Chhattisgarh	2,197	2,772
28	Maharashtra	51,228	7,499
29	Himachal Pradesh	2,113	2,443
30	Haryana	41,615	4,182
31	Odisha	1,594	4,853
32	Andhra Pradesh	1,208	5,132
33	Manipur	336	410
34	Delhi	52,998	4,643
35	Jharkhand	4,660	8,790
36	Bihar	5,051	87,203
	<b>Total Registrations</b>	<b>3,04,582</b>	<b>3,04,582</b>